

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 7

CP NO.(IB) 33/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : STORM EXPORT PVT. LTD. V/s RS INFRAWELL INDIA PVT. LTD & ANR.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR PETITIONER : SH. AISHWARYA PRATAP SINGH
ALONWITH SH. KUNAL ANAND, ADVS.

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The matter was taken up today through Video Conferencing.


Heard Sh. Aishwarya Pratap Singh alongwith Sh. Kunal Anand, Advocates for the Petitioner through Video Conferencing.

Pursuant to the earlier order of this Court dated 05.01.2021, affidavit of service has been filed stating that the paper publication has already been made in the newspapers 'Statesman in English' and 'Veer Arjun in Hindi', copy of which is appended as Annexure-A to the affidavit of service.

Notice[^] deemed to be sufficient.
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Accordingly, put up in the week commencing 23rd March, 2021 before the Regular Court/ Video Conferencing, by which time, respondents may put in apperance alongwith reply, if so desire.

Dated : 22.02.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(Private Secretary)